

THE MINISTER OF STEEL AND MINES (SHRI Biju Patil): (a) No, Sir.

(b) Does not arise.

(c) A representation has been received from the Association.

(d) Government have not come across specific cases of misuse by bulk consumers. Government policy is consumer-oriented and as such the consumer suffering due to the wrong policy does not arise.

नये इस्पात संयंत्र की स्थापना

* 146. श्री रामेश्वर पाटीदार : क्या इस्पात और ज्ञान बन्नी यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने चालू वर्ष के दौरान एक नया इस्पात संयंत्र स्थापित करने की योजना बनाई है, और

(ख) यदि हा, तो उक्त योजना का पूर्ण व्यौरा क्या है ?

इस्पात और ज्ञान बन्नी (श्री बीजू पटनायक) : (क) और (ख)। नए इस्पात कारखाने लगाने का प्रश्न सरकार के विचाराधीन है।

Minimum Wages for Magnesite Workers

*147. SHRI K. RAMAMURTHY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government had fixed minimum wages for the magnesite workers in Salem, Tamil Nadu, under the D.I.R. rule; and

(b) if so, whether Government propose to extend the coverage to the workers of magnesite industry in the entire country?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) Government had regulated the basic

wages and D. A. in respect of certain categories of workers employed under certain employers of magnesite mines and calcination and refractory making plants of Salem District, Tamil Nadu, under the Defence and Internal Security of India Rules 1971, on 4th December 1976. Following revocation of emergency that notification is no longer enforceable. Government is now considering notifying minimum wages under the Minimum Wages Act, 1948 in respect of workers throughout the country employed in the magnesite mining industry

Integrated Social Security Scheme for Industrial and Rural Labour

*148. SHRI VASANT SATHE: SHRI CHATURBHUJ:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether Government have constituted a high power Committee to formulate an integrated Social Security Scheme for both industrial and rural labour; and

(b) if so, details of the integrated Social Security Scheme under consideration of Government?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR RAM KRIPAL SINHA) (a) and (b). The question of appointing a Committee to review the existing social security schemes and to examine the desirability and advantages of integrating the social security schemes etc is under consideration

Children Welfare Scheme

*149 SHRI O. V. ALAGESAN: SHRI PRASANNBHAI MEHTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: